measures are also taken by fumigating the rat burrows with aluminium phosphide or by poisoning the rodents with Zinc Phosphide.

- 5.8 Moisture is the major factor responsible for adversely affecting the quality of foodgrains and is controlled by regular aeration of stocks during clear weather days.
- 5.9 Technical Assistant concerned checks the stocks on fortnightly basis followed by Super checks by Senior Officers.
- 5.10 Wheat stock stored in CAP by the State Govt./Agencies is subjected to joint inspection on a regular basis by officers of FCI and the concerned State Govt./Agencies. 100% inspection of State Agencies stocks kept in CAP in Punjab and Haryana have been conducted.
- 5.11 Stocks are generally issued/moved on the principle of "First in First Out" (FIFO).

## Payment of incidental charges for procurement under MSP

4857. DR. VIJAY MALLYA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Karnataka Government has preferred a claim of Rs. 1552.89 lakhs with the Ministry for settlement of procurement charges under MSP for the period 2000-01 to 2005-06;
- (b) whether the audited accounts for the period have been submitted to the Ministry by the agencies concerned; and
- (c) if so, the reasons why the claim is not settled, so far, and by when the payment would be made to the State Government?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (c) No claims of Government of Karnataka for procurement incidental charges for reimbursement of incidentals charges incurred during KMS 2000-01 to 2005-06 are pending with Government of India except for Ragi procurement for KMS 2005-06. Final claim of incidental charges for Ragi procurement for KMS 2005-06 has not been settled for want of revised bills to be submitted by Karnataka Civil Supplies Corporation after reconciling figures of offtake under Targeted Public Distribution System in the State.